CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP No.457/2014 OA NO.709/2013

This the 11th day of August, 2015

HON'BLE SHRI SUDHIR KUMAR, MEMBER (J) HON'BLE SHRI RAJ VIR SHARMA, MEMBER (J)

K.N.C. Sharma
S/o Late Shri Ram Lal,
R/o 786, Jheel Khuranja,
Delhi-110051. ... Petitioner

(By Advocate: Shri C Rajaram)

Versus

- Shri D.M. Sapolia, Chief Secretary of GNCT of Delhi, Delhi Sachivalaya, IP Estate, New Delhi 110002.
- 2. Dr. M.M. Kutty,
 Principal Secretary (Finance),
 GNCT of Delhi,
 Delhi Sachivalaya, I.P. Estate,
 New Delhi 110002
- 3. Shri Kailash Chandra,
 Secretary (Vigilance),
 GNCT of Delhi, Delhi Sachivalaya,
 I.P. Estate, New Delhi. Contemnors

(By Advocate: Shri Amit Anand)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the petitioner submits that the grievance of the petitioner has since been settled by the respondents, after their having passed an order dated 17.07.2015. On his submission, the CP is closed. Notices issued to the respondents are discharged.

(Raj Vir Sharma) Member (J) (Sudhir Kumar) Member (A)

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